

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

O.A. No. 2734 of 1993

New Delhi this the 18th day of February, 1994

Mr. Justice S.K. Dhaon, Vice-Chairman
Mr. B.N. Dhoundiyal, Member

Shri Shyam Narayan Upadhyay
R/o 42 C/A Sidharth Extension,
New Delhi-110014.

....Applicant

By Advocate Shri C.B. Pillai

Versus

1. Chief Secretary,
Govt. of N.C.T.,
5, Shyam Nath Marg
Delhi.
2. Director of Information & Publicity,
Directorate of Information & Publicity,
Govt. of Delhi,
Delhi. Respondents

By Advocate Mrs. Meera Chhibber

ORDER (ORAL)

Mr. Justice S.K. Dhaon, Vice-Chairman

Learned counsel for the applicant states that
this application be dismissed as withdrawn. Accordingly,
it is dismissed.

(B.N. DHOUNDIYAL)
MEMBER (A)
18.02.1994

(S.K. DHAON)
VICE CHAIRMAN
18.02.1994

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